GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1756 (To be answered on the 1st August 2024)

SCRUTINY OF CISF PERSONNEL AT AIRPORTS

1756. MS KANGNA RANAUT

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has any monitoring system for scrutiny of CISF personnel at airports to know about their involvement/influence by some negative elements or activities which results in bad behaviour with passengers; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (Shri Murlidhar Mohol)

- (a) & (b): To ensure professional conduct of CISF personnel deployed at airports, the measures, in place in CISF, include the following:
- i) CISF has developed a Personal Information System, a web-based project, where the personal and professional profile of deployed personnel are updated by Supervisory Officers.
- ii) Personal Profile Sheet and dossier of all CISF personnel are maintained at unit level and the same is transfeered to next place of posting. The specific remarks/comments in the personal profile sheet of individual are taken into account while deploying them at public interface.
- iii) Social media monitoring of CISF personnel is done at unit/zone/sector level to know about involvement/influence of some negative elements.
- iv) The mentor and buddy pair system have also been implemented at every unit/airport to evaluate the psychological state of CISF personnel.
- v) Regular behaviour detection/soft skill training training is imparted to CISF personnel.

vi) Motivational and awareness sessions are organized at unit level regularly for enhancing moral and motivation of CISF personnel to perform their duties diligently and professionally.
